

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF TAQUITO LEASE OPERATORS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Taquito Lease Operators Private Limited
2.	Date of incorporation of corporate debtor	30 May 2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70103MH2012PTC231662
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 56, 01 st Floor, Krisha Arcade, building No. 11, Yashwant Shruti Khaira, Boisar, Tal. & Dist. Palghar. Boisar Palghar, Thane, Maharashtra - 401501
6.	Insolvency commencement date in respect of corporate debtor	10 November 2023
7.	Estimated date of closure of insolvency resolution process	08 May 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ms. Prajakta Menezes IBBI/IPA-001/IP-P01349/2018-19/12016
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 106, 1 st Floor, Kanakia Atrium 2, Cross Road 'A', Chakala MIDC, Andheri (East), Mumbai - 400093 Email: prajakta@prmlegal.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 106, 1 st Floor, Kanakia Atrium 2, Cross Road 'A', Chakala MIDC, Andheri (East), Mumbai - 400093 Email: irp.taquitolease@gmail.com
11.	Last date for submission of claims	24 November 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Taquito Lease Operators Private Limited on 10 November 2023.

The creditors of Taquito Lease Operators Private Limited, are hereby called upon to submit their claims with proof on or before 24 November 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Regards,

Prajakta Menezes

As Interim Resolution Professional of Taquito Lease Operators Private Limited

Registration No. IBBI/IPA-001/IP-P01349/2018-19/12016

Authorization for Assignment valid till 07th December 2023

Reg. Address: 106, 1st Floor, Kanakia Atrium 2,

Cross Road A, Behind Courtyard Marriott,

Chakala, Andheri East, Mumbai - 400093

Email: prajakta@prmlegal.in, irp.taquitolease@gmail.com

Date: 12 November 2023

Place: Mumbai